

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1089 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

Hon'ble Mr. S. Dasgupta, Administrative Member

BISWANATH ADHIKARY

VS

UNION OF INDIA & ORS.

For the applicant : Mr. J.K. Das, counsel

For the respondents: Mr. B. Mukherjee, counsel

Heard on : 17.6.98

Order on : 17.6.98

O R D E R

S.N. Mallick, VC

Heard both the counsel. The 1st. counsel for the petitioner submits that the application being a premature one the same may be disposed of as being withdrawn. The application is therefore disposed of as being withdrawn. No order as to costs.

MEMBER (A)

i.n.

VICE-CHAIRMAN